

1	2	3	4	5	6	7	8
18.	Assam	3.73	4.06	1.26	1.85	4.99	5.91
19.	West Bengal	5.65	5.12	7.36	10.19	13.01	15.31
20.	Jharkhand	3.89	3.81	2.85	4.44	6.74	8.25
21.	Odisha	4.25	4.10	5.00	6.74	9.25	10.84
22.	Chhattisgarh	4.31	4.00	3.09	5.09	7.40	9.09
23.	Madhya Pradesh	11.04	9.84	7.40	12.19	18.44	22.03
24.	Gujarat	5.80	5.45	5.16	6.84	10.96	12.29
25.	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00
26.	Dadra and Nagar Haveli	0.04	0.03	0.01	0.02	0.05	0.05
27.	Maharashtra	11.81	12.57	10.82	13.49	22.63	26.06
28.	Andhra Pradesh	7.86	6.49	13.83	16.97	21.69	23.46
29.	Karnataka	6.88	6.58	6.23	7.16	13.11	13.74
30.	Goa	0.05	0.03	0.04	0.03	0.09	0.06
31.	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00
32.	Kerala	0.72	0.67	1.62	1.32	2.34	1.99
33.	Tamil Nadu	5.12	4.25	8.64	9.61	13.76	13.86
34.	Puducherry	0.01	0.01	0.07	0.07	0.08	0.08
35.	Andaman and Nicobar Islands	0.02	0.02	0.01	0.00	0.03	0.02

Note: The Census 2001 figures for India and Manipur exclude that of Mao Param, Paomata and Purul sub-divisions of Senapati district of Manipur.

Source: PCA Census of India, 2011.

Debt burden on farmers

†327. SHRI MAHENDRA SINGH MAHRA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the total amount of bank loans and various cooperative societies' loans that are due on farmers of the country at present;

(b) whether Government will consider repaying loans taken by farmers of the country through Kisan Kalyan Kosh, if not, the reasons therefor;

(c) whether the Ministry will forward its recommendations to Ministry of Finance regarding waiver of loans taken by farmers as it was done in the cases of loans taken by industries; and

† Original notice of the question was received in Hindi.

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) The total agricultural loan outstanding as on 30th September, 2016 stood at ₹ 12,60, 26,450.46 lakh (₹ 12.60 lakh crores). Agency-wise details are as under:-

Sl. No.	Agency	Crop Loan	Term loan	Total
1.	Regional Rural Banks	11003525.96	3497008.07	14500534.03
2.	Cooperative Banks	12864063.75	2924464.84	15788528.59
3.	Commercial Banks	53688269.63	42049118.21	95737387.84
TOTAL		77555859.34	48470591.12	126026450.46

(b) to (d) There is no such proposal under consideration at the moment. On the issue of waiver of farmers' loan, Reserve Bank of India is of the view that such waivers negatively impact credit and recovery climate and has severe systemic consequences. The Government has taken several measures to provide institutional loans to the farmers at interest subvention and in a hassle-free manner.

Utilization of funds for drought relief in Jharkhand

328. SHRI SANJIV KUMAR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) in the context of the successive two year drought and drought relief in Jharkhand, what is the total amount released by the Central Government in 2015-16 and the current financial year;

(b) whether the Ministry has received any report regarding utilization of the funds released and the number of beneficiaries;

(c) if so, the data of number of beneficiaries in the State, district-wise; and

(d) if not, the steps being taken to monitor the utilization of funds provided by the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI S. S. AHLUWALIA): (a) During Kharif 2015-16, the Government of Jharkhand declared drought in 22 districts and submitted a Memorandum to Government of India for financial assistance from National Disaster Response Fund (NDRF). Government of India considered the Memorandum and approved ₹ 336.94 crores from NDRF to the Government of Jharkhand. No Memorandum on drought has been received from the Government of Jharkhand during the current financial year.